

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
09-02-2024 AT 10:30 AM**

**IA (IBC) 1861/2023 & IA (IBC) 40/2024 in CP(IB) No.1/7/HDB/2023**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

M/s. Enact Technologies Pvt Ltd

**...Financial Creditor**

**VS**

Sreeven Infocom Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 40/2024:** Mr. Krishna Mohan Gollamudi, RP present in person.  
Pleadings are completed. For hearing, list the matter on 27.02.2024.

**IA (IBC) 1861/2023:**

Mr. S. Vivek Reddy, Sr. Counsel for the applicant and Mr. Amir Bavani, Ld. Counsel for R3 present. Mr. Krishnamohan Gollamudi, RP present in person. Ld. Counsel for R3 stated that he had e-filed the counter and physical copy will be done during the course of the day. Let a copy of the same be served on the Ld. Counsel for the Applicant. At the request of Ld. Counsel for the respondents, for hearing, list the matter on 27.02.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**